

with these diseases as last year and during the current year also many persons died in Bijapur and Konta-tehsils.

In view of the serious problem, I request the Central Government that arrangements should be made to instal one handpump in every ward of district Bastar. For this the population of the village should not be made the basis. The handpumps should be installed in each ward. The Central Government should give special exemption from population criterion to the State Government, and also Public Works Department should be provided with sufficient funds to instal handpumps in each ward.

- (ii) Need to adopt necessary measures to provide housing facility to the Sindhi migrants working at Kandla Port.

**SHRIMATI USHA THAKKAR** (Kutch) : Sir, under Rule 377 I want to draw the attention of the Government, through this House, to an important matter. At the time of partition of India and Pakistan in 1948, a large number of Sindhis migrated to India from Pakistan for whom a city named Gandhi Dham was built and since then they have been living there. Most of them are working at Kandla Port. These people live in small, jhuggi jhonpris. Insanitary conditions prevail there due to congestion, which causes various diseases.

These people have been working at Kandla port for the last 25 years but so far they have not been provided any residential accommodation. The responsibility of providing land and houses is of the Sindhi Resettlement Corporation but but it too has not provided any house or land.

I, therefore, request the Government to appoint some government representative for this work who may solve their problems.

In this connection I urge the Government to make available land at cheap rates and direct SRC and Kandla port to do the needful.

[English]

- (iii) Need to provide relief to the Commuters in Bombay by providing additional rakes on the Western Railway Suburban Section

**SHRI ANOOPCHAND SHAH** (Bombay North) : I would like to draw the attention of the Minister for Transport (Railways) regarding the following urgent and important matters of the Western Railway Suburban Section of Bombay.

At present we are running rakes on suburban section of Bombay with nine carriages only. As our resources are limited we are not in a position to put more trains. But Government can give relief to commuters by giving a rake with twelve carriage which may help to solve the present problems to some extent. Railway authority should take up the work of fly over bridges to increase the speed of the trains and to save the expenditure on electricity also. This will solve the traffic problems of Bombay. I hope the Minister will consider the same on most priority basis.

[Translation]

- (iv) Need to increase the capacity of Kota T.V. Relay Station to 10 K.W. to enable the people of the Adjoining districts to avail of T.V. facility

**SHRI SHANTI DHARIWAL** (Kota) : Mr. Deputy Speaker, Sir, under Rule 377 I want to raise the following matter of public importance :

In Rajasthan the number of Doordarshan Kendra Stations is very less because of which crores of people are deprived of Doordarshan programmes. About 30 lakh people of Kota-Bundi and Jhalawar remain deprived of Doordarshan facility in spite of a relay centre because Kota relay centre has a low power transmission capacity. The importance of television for imparting education and general knowledge has increased very much and therefore, the television facilities are in much demand.

I, therefore, demand from the Central Government that the transmission capacity

of Kota relay centre should be increased to 10 Kilowatt so that the people residing in Kota, Bundi, Jhalawar and Sawai-Madhopur and Morena and Mandasaur districts of Madhya Pradesh may also get the facility of Doordarshan programmes."

[English]

- (v) Need to set up a nickel extraction plant in Sukinda area of Orissa.

SHRIMATI JAYANTI PATNAIK (Cuttack) : The Government of India had approved a proposal for establishment of a nickel extraction plant in Sukinda area in the district of Cuttack in Orissa in 1974. But the project has not been taken up so far on the pretext of certain technical difficulties. Sukinda area contains the only commercially workable deposits of nickel ore in the country. As India is a net importer of nickel metal involving sizable foreign exchange, production of nickel from ores available in the country is necessary from all considerations.

It is understood that the Ministry of Steel and Mines had approached Government of Canada for assistance in providing an appropriate technology for setting up a Nickel Extraction plant in Orissa. This project should be implemented expeditiously as otherwise the cost which has already escalated appreciably, will increase still further. It is already nine years since the Government of India accorded approval to this project. Further delay of this project will create discontentment among the local people. Therefore, I demand that the nickel extraction plant should be set up in Sukinda area in Orissa forthwith.

- (vi) Need to provide a ring electric Railway system in Trivandrum city.

SHRI A. CHARLES (Trivandrum) : Trivandrum, the capital of Kerala, is a fast developing city. Unfortunately the roads of this city are very narrow and there is no scope for developing these roads. Road traffic in this city is very congested and it may take hours together to pass through the city during peak hours. The State Transport system is also far too

inadequate to meet the growing demands. The only way to tide over the difficulty is to provide electric trains connecting the city, with the suburban areas. Electricity is also available in abundance, comparatively at a cheaper rate and the State Government has agreed to give electricity at half the rate in case electric train is provided. There are a number of Central Government offices here including the famous Vikram Sarabhai Space Centre, the Southern Air Command and the Southern Military Command. It would also attract tourists since the internationally famous Kovalam beach resort is only about 12 km. from the city. It would be a real blessing to the several lakhs of passengers if a ring electric railway system is provided to this neglected city as early as possible.

I, therefore, request that the hon. Minister of Railways may look into this very genuine need of this capital city and take immediate steps for conducting the necessary survey of this railway during 1986 itself and the railway project completed in the Seventh Plan, connecting the following places :—

Trivandrum—Medical College—Kazhakkuttam—Mannanthala—Nedumargad—Kattakada — Neyyattinkava — Kanjramkulam—Kovilam—Trivandrum.

- (vii) Need to streamline the drug policy and regulate the production and marketing of drugs.

SHRI SANAT KUMAR MANDAL (Joynasar) : It is a matter of grave concern that a study made by the Voluntary Health Association of India (VHAI) has revealed that more than 10,000 of the 15,000 basic drugs produced in India are 'worthless' and nearly 40 per cent of them are 'either harmful or potentially harmful' to human beings.

Although the Hathi Committee had recommended in 1975 that just 117 drugs would meet the needs of the entire country, more than 8,000 firms continued to produce and market at least 45,000 combination drug formulations in India, most of which were either tonics, vitamins, cough syrups, analgesics or balms.